

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.139
TO BE ANSWERED ON 04.02.2019

SCHEMES FOR ST STUDENTS

139. KUMARI SHOBHA KARANDLAJE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that there are nine schemes are currently being run by the Ministry for Scheduled Tribe students;
- (b) if so, the details thereof, Scheme-wise;
- (c) the number of beneficiaries under these schemes during the last three years, State-wise and Scheme-wise; and
- (d) the details of Fund Sanctioned/ released and utilized by the States/UTs under these Schemes during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b) : Yes, Madam . There are nine ongoing schemes currently being run by the Ministry for Scheduled Tribes students. The details of these schemes are given at **Annexure-I**.

(c) & (d): Most of the schemes/activities are demand driven. Funds are not allocated State-wise under these schemes. However, State-wise funds are approved under certain schemes like Grants under Article 275(1) of the Constitution for Eklavya Model Residential Schools to provide quality middle and high school level education to Scheduled Tribe students in remote areas. Proposals are received from State Governments/UTs and are placed before a Project Appraisal Committee (PAC) in the Ministry for appraisal and approval and funds are released accordingly in accordance with the guidelines / norm stipulated under the schemes/ programmes. The details of number of beneficiaries and funds released /utilized under certain schemes during the last three years are given at **Annexure-II**. Details of funds released to all States under Article 275(1) of the Constitution and Special Central Assistance to Tribal Sub Scheme (SCA to TSS) for tribal students is given at **Annexure-III**.

Annexure referred in reply part (a) & (b) of Lok Sabha Unstarred Question No.139 for 04-02-2019 asked by KumariShobhaKarandlaje regarding 'Schemes for ST students'.

1. Pre-Matric Scholarships to ST Students:

- Applicable to students who are studying in Classes IX–X. Priority is given for girls.
- Parental income from all sources should be less than Rs.2.00 lakhs per annum, which is proposed to be revised to R.2.50 lakhs per annum.
- Scholarships are paid @ Rs.150/- per month for Day Scholars and @Rs.350/- per month for Hostellers, for a period of 10 months in a year. This is proposed to be revised from existing Rs.150/- to Rs.225/- p.m. for Day Scholars, and from Rs.350/- to Rs.525/- p.m. for Hostellers.
- Central assistance in the share of 75:25 (90:10 for NER and Hilly States) to State Governments/UT Administrations is available from the Government of India.
- Scholarship is distributed through the State Government/UT Administration.

2. Post Matric Scholarships to ST Students:

- Applicable to students of class XI onwards who are studying in any recognized course from a recognized institution.
- Parental income from all sources should be less than Rs.2.50 lakhs per annum.
- Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid.
- Central assistance in the share of 75:25 (90:10 for NER and Hilly States) to State Governments/UT Administrations is available from the Government of India.
- Scholarship is distributed through the State Government/UT Administration.

3. National Overseas Scholarships:

- Provides financial assistance to selected students to pursue Post Graduation, Ph.D& Post-Doctoral study abroad.
- A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups.
- Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.
- Annual maintenance allowance of £9900/-, annual contingency & Eqpt allowance of £1116/-, tuition fees as per actuals and other admissible fees are provided for candidates in United Kingdom.
- For candidates USA, annual maintenance allowance of \$15400/-, annual contingency & Eqpt allowance of \$1532/-, tuition fees as per actuals and other admissible fees are provided. For candidates in other countries, US dollar or equivalent rate would be applicable.
- Disbursement of scholarships through the Ministry of External Affairs/ Indian Missions abroad.

4. National fellowship & scholarship for higher education of ST students:

- (i) **Scholarship for Higher Education (earlier known as Top Class Education for ST Students)**

- (ii) Scholarship is given to ST students for pursuing studies in prescribed courses in any of the 246 institutes of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Priority is given to girls.
- (iii) Total number of scholarships is 1000 per year.
- (iv) Family income from all sources does not exceed Rs.6.00 lakhs per annum.
- (v) Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(ii) Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST Students).

- 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD.
- Fellowship is granted as per UGC norms, @Rs.25,000/- for JRF and @Rs.28,000/- for SRF.
- Duration of Fellowship:

a.	Enrolment of M.Phil.	2 years
b.	Ph.D (exclusively)	5 years
c.	Enrolment of Ph.D after completion of M.Phil.	2 years (M.Phil) and 3 years (Ph.D)

5. Grant-in-aid to voluntary organizations working for the welfare of Scheduled Tribes:

The Scheme was launched in 1953-54 and was last revised w.e.f. 1st April 2008. The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary organizations, and to provide favourable environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Any other innovative activity having direct positive impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts. The scheme is Central Sector Scheme. The grants are provided to the non-governmental organizations on application, in a prescribed format, duly recommended by the multi-disciplinary State Level Committee of the concerned State Government/UT Administration. Funds are generally provided to the extent of 90% by the Government. The voluntary organization is expected to bear the remaining 10% balance from its own resources.

6. Scheme of Strengthening Education among ST Girls in Low Literacy Districts: The primary objective of this Central Sector Scheme is promotion of education among tribal girls in the identified low literacy districts of the country. The scheme, revised w.e.f. 1st April 2008, aims to improve the socio-economic status of the poor and illiterate tribal population through the education of women. The Scheme has been revised with effect from 1.4.2008. Now it is being implemented in 54 identified low literacy districts where ST Population is 25% or more and ST female literacy rate is below 35% as per 2001 census. The Scheme aims to bridge the gap in literacy levels between the general female population and tribal women and is meant exclusively for ST Girls. The educational complexes are established in rural areas of identified districts and have classes I to V with a provision for upgradation up to class XII, provided there is sufficient accommodation for classrooms, hostel, a kitchen, gardening and for sports facilities. The educational complexes impart not only formal education to tribal girls but also train the students in agriculture, animal husbandry, other vocations and crafts to make them economically strong.

7. Grants-in-Aid under Article 275(1) of the Constitution: Funds are released towards various sectors like education, health, agriculture and other income generating schemes. Eklavya Model Residential School (EMRS) is one of the components under this scheme. The objective of EMRS is to provide quality middle and high school level education to Scheduled Tribe (ST) students in remote areas. Besides, fund is also

released to State Governments for enhancing the education system and infrastructure by providing hostels, coaching/trainings etc.

8. Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States/ UT of Andaman & Nicobar Islands for the activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

9. Special Central Assistance to Tribal Sub-Scheme*(SCA to TSS):TSP Division is implementing scheme of Special Central Assistance to Tribal Sub-scheme (SCA to TSS) which is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population and others by providing support for education including infrastructure for Ashram Schools and hostels along with other sectors like health, livelihood, skill development, minor infrastructure etc.

Note:-*It has been decided to discontinue the three schemes namely (i) Scheme of Girls & Boys Hostels in Tribal Areas, (ii) Scheme of Ashram Schools in Tribal Areas and (iii) Scheme of Vocational Training Centre in Tribal Areas from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub Scheme (SCA to TSS).

Annexure referred in reply part (c) & (d) of Lok Sabha Unstarred Question No.139 for 04-02-2019 asked by Kumari Shobha Karandlaje regarding 'Schemes for ST students'.

(i) Details of Fund Released & Utilized and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students during the last three years.										
(₹ in lakh)										
Sl. No.	Name of the State/UT	2015-16			2016-17			2017-18		
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries (Provisional)
1	Andhra Pradesh	1983.00	1983.00	79602	0.00	0.00	39466	5282.94	5282.94	34529
2	Arunachal Pradesh	0.00	0.00	0	0.00	0.00	2594	0.00		
3	Assam	0.00	0.00	0	321.33	0.00	0	0.00		2740
4	Bihar	375.00	24.44	37095	0.00	0.00	0	0.00		
5	Chhattisgarh	3607.00	3607.00	225705	2534.15	2534.15	207956	1805.30	1805.30	191864
6	Dadra and Nagar Haveli	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0
7	Daman & Diu	0.00	0.00	0	0.00	0.00	356	8.04	8.04	0
8	Goa	0.00	0.00	0	52.64	52.64	3721	3.75	3.75	3790
9	Gujarat	3745.76	3745.76	138465	80.81	80.81	188593	3650.84	3650.84	151113
10	Himachal Pradesh	96.12	96.12	5798	51.21	51.21	1972	0.00		1705
11	Jammu & Kashmir	700.00	180.05	37813	0.00	0.00	6131	0.00		4979
12	Jharkhand	0.00	0.00	0	0.00	0.00	91464	1704.53	1704.53	104942
13	Karnataka	0.00	0.00	0	0.00	0.00	52096	1364.59	1364.59	59448
14	Kerala	300.00	300.00	30010	796.40	796.40	14464	0.00		14265
15	Madhya Pradesh	4300.00	4300.00	364167	0.00	0.00	151611	5539.17	5539.17	362120
16	Maharashtra	0.00	0.00	0	0.00	0.00	0	0.00		
17	Manipur	0.00	0.00	0	867.38	867.38	22401	619.09	71.74	8402
18	Meghalaya	0.00	0.00	0	0.00	0.00	3273	156.69	122.94	3273
19	Mizoram	0.00	0.00	0	336.36	0.00	9843	132.25	132.25	9783
20	Nagaland	851.47	569.03	42048	0.00	0.00	18780	0.00	0.00	
21	Odisha	4900.00	4900.00	221243	3376.36	3376.36	222837	5134.98	5134.98	218109
22	Rajasthan	0.00	0.00	0	0.00	0.00	0	3284.79	3284.79	133497
23	Sikkim	0.00	0.00	0	0.00	0.00	297	25.72	25.72	270
24	Tamil Nadu	600.00	600.00	15750	0.00	0.00	6602	0.00	0.00	11659
25	Telangana	0.00	0.00	0	0.00	0.00	28966	358.02	358.02	9951
26	Tripura	1303.60	1188.64	53516	0.00	0.00	16723	232.89	0.00	11662
27	Uttar Pradesh	0.00	0.00	10856	0.00	0.00	8760	0.00	0.00	
28	Uttarakhand	107.00	107.00	0	0.00	0.00	5687	104.44	104.44	6256
29	West Bengal	0.00	0.00	0	0.00	0.00	29249	0.00	0.00	247533
	Total	22868.95	21601.04	1262068	8416.64	7758.95	1133842	29408.03	28594.04	1591890

(ii)Details of Fund Released & Utilized and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Post Matric Scholarship for ST students during the last three years.

(₹ in lakh)

Sl. No.	Name of the State/UT	2015-16			2016-17			2017-18		
		Fund Released	Utilized	Beneficiaries	Fund Released	Utilised	Benefici-aries	Fund Released	Utilised	Benefici-aries (Provisional)
1	Andhra Pradesh	1986.82	1986.82	49239	9777.62	9777.62	65173	8269.11	8269.11	71687
2	Arunachal Pradesh	1137.61	1137.61	0	1136.32	1136.32	22564	5803.65	5803.65	18863
3	Assam	6748.28	6748.28	116693	266.65	266.65	29423	2516.48	2516.48	26867
4	Bihar	0.00	0.00	0	0.00	0.00	0	71.25		9950
5	Chhattisgarh	4764.83	4764.83	148660	2674.82	2674.00	135586	3811.26	3811.26	143320
6	Daman & Diu	0.00	0.00	0	53.63	53.63	328	26.19		196
7	Goa	356.00	356.00	4270	645.00	645.00	1924	364.80	364.80	4442
8	Gujarat	5520.40	5520.40	163989	22040.27	22040.27	192322	14609.74	14609.74	179818
9	Himachal Pradesh	1350.00	1350.00	8079	931.36	931.36	3739	3123.36	3123.36	10747
10	Jammu & Kashmir	2494.17	2494.17	21000	2587.84	2587.84	13854	2322.56	2033.20	16905
11	Jharkhand	0.00	0.00	0	8148.39	8148.39	63029	2716.50	2716.50	73385
12	Karnataka	5839.00	5839.00	140891	8540.00	8540.00	109943	8873.31	8873.31	101061
13	Kerala	0.00	0.00	0	3122.00	3122.00	15834	2745.46	2745.46	16111
14	Madhya Pradesh	3065.00	3065.00	197176	13054.00	13054.00	263176	10320.50	10320.50	272714
15	Maharashtra	5209.83	5209.83	175000	22092.28	22092.28	163321	10884.91	10884.91	147262
16	Manipur	3588.00	3588.00	66928	3385.20	3385.20	59995	6382.55	6370.06	10846
17	Meghalaya	3274.61	3274.61	74608	3189.00	3189.00	54900	770.50	770.50	54898
18	Mizoram	4927.91	4927.91	57330	4267.52	4267.52	42072	2434.73	2434.73	51983
19	Nagaland	2646.34	2646.34	45140	1344.00	1344.00	44404	2515.00	2515.00	28949
20	Odisha	4050.00	4050.00	165100	15556.48	15556.48	176579	8784.18	8784.18	185888
21	Rajasthan	10890.43	10890.43	275669	9800.00	9800.00	126965	19912.49	19912.49	211001
22	Sikkim	400.00	400.00	3053	938.16	938.16	2605	1247.32	1247.32	2962
23	Tamil Nadu	2266.86	2266.86	20060	3061.85	3061.85	23574	2440.39	2440.39	23815
24	Telangana	9650.00	9650.00	171329	11483.00	11483.00	112236	18031.25	16187.25	65532
25	Tripura	1700.00	1700.00	28374	1323.90	1323.90	21001	2756.25	2756.25	23020
26	Uttar Pradesh	0.00	0.00	0	1057.50	1054.70	5322	1244.91	907.16	15150
27	Uttrakhand	900.00	900.00	27796	5090.57	3591.84	15401	600.25		8335
28	West Bengal	2948.46	2948.46	73357	0.00	0.00	85901	2807.89	2807.89	90395
	Total	85714.55	85714.55	2033741	155567.36	154065.02	1851171	146386.79	143205.50	1866102

(iii) Details of Funds released, utilized and beneficiaries thereof under the scheme of National Overseas Scholarship (NOS) during 2015-16 to 2017-18

(₹ in lakhs)

2015-16			2016-17			2017-18		
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
39.04	39.04	15	39.00	0.00	16	100.00	100.00	20

(iv) Details of funds released and beneficiaries thereof under the scheme of National Fellowship and Scholarship for Higher Education of ST students during the last three years.

Details	2015-16	2016-17	2017-18	2018-19 (upto 31.12.2018)
Beneficiary	3258	3214	2762	3726
Disbursed (Rs. In Cr.)	46.90	79.99	99.72	66.54

(v)(i) State-wise beneficiaries covered under the scheme of Grants-in-Aid to Voluntary Organisations working for the welfare of Scheduled Tribes during the last three years.

Sl. No.	Name of State	2015-16	2016-17	2017-18
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	61477	51936	46407
2	Arunachal Pradesh	16552	88711	293000
3	Assam	53064	73409	85060
4	Chhattisgarh	100	1834	22432
5	Gujarat	32671	248545	50648
6	Himachal Pradesh	-	1215	2350
7	Jharkhand	69003	177506	481132
8	Jammu & Kashmir	-	-	140
9	Karnataka	56803	21544	60821
10	Kerala	137110	82022	85228
11	Madhya Pradesh	23066	15932	1272
12	Maharashtra	200	4441	23194
13	Manipur	2976	4093	3698
14	Meghalaya	46385	41904	140869
15	Mizoram	-	2411	2650
16	Orissa	42185	51867	58248
17	Rajasthan	200	267	85
18	Sikkim	258	190	647
19	Tamilnadu	100	53862	269544
20	Telangana	150	2689	2353
21	Tripura	100	200	200
22	Uttarakhand	2614	2839	1440
23	Uttar Pradesh	150	247	489
24	West Bengal	88955	16525	180202
25	Delhi	-	92	160
	Total	634119	944281	1812269

(v)(ii) Details of Funds released under the Scheme of Grant- in-Aid to Voluntary Organisations working for the Welfare of STs during the last three years.

(Amount in Rs)

Sl.	Name of the State	2015-16	2016-17	2017-18
1	Andhra Pradesh	25263164	16058361	17673320
2	Arunachal Pradesh	9569894	45605089	60523973
3	Assam	5785170	13766060	17077370
4	Chhattisgarh	1620270	6596669	7536088
5	Gujarat	4338188	11193835	7314906
6	Himachal Pradesh	-	27733860	25109636
7	Jharkhand	20519422	40575895	96628728
8	Jammu & Kashmir	-	-	1968601
9	Karnataka	22725348	38909904	24493869
10	Kerala	9625460	11355052	6655688
11	Madhya Pradesh	6654020	15278404	11921282
12	Maharashtra	3377213	20295458	37748141
13	Manipur	6346350	39406207	26428954
14	Meghalaya	27479208	60692770	69770760
15	Mizoram	-	4016475	5589524
16	Nagaland	-	-	3079598
17	Odisha	19079568	45737410	116896969
18	Rajasthan	3182749	6783268	1449967
19	Sikkim	5454113	5205330	9081202
20	Tamil Nadu	1181790	3891019	28049531
21	Telangana	1976326	63786629	7676131
22	Tripura	1582470	6602040	3261804
23	Uttarakhand	1766858	11263873	3742689
24	Uttar Pradesh	2218403	3448897	6743175
25	West Bengal	37791760	31533450	93743775
26	Delhi	-	907171	1714742
	Total	217537744	530643126	691880423

Note:- Under the Scheme of GIA to VOs, funds are released only on receipt of Utilization Certificates of previous grants as per GFR norms.

(vi)(i) STATE WISE NO. OF BENEFICIARIES COVERED IN STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS DURING THE LAST THREE YEARS.

S. No.	Name of the State	2015-16	2016-17	2017-18
1	Andhra Pradesh	14702	3552	-
2	Arunachal Pradesh	-	-	200
3	Chhattisgarh	-	192	192
4	Gujarat	7742	11981	12415
5	Jharkhand	100	-	-
6	Madhya Pradesh	512	1325	2232
7	Maharashtra	-	440	911
8	Orissa	9601	8204	12734
9	Rajasthan	-	535	140
10	Telangana	3459	3479	3151
Total		36116	29708	31975

(vi)(ii) Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts during the last three years.

(Amount in Rs)				
S.No.	State	2015-16	2016-17	2017-18
1	Andhra Pradesh	193107731	27094085	111723355
2	Arunachal Pradesh	-	-	3764528
3	Chhattisgarh	-	3963499	3711971
4	Gujarat	171232411	285792943	151247653
5	Jharkhand	2107200	-	-
6	Madhya Pradesh	14357845	42004939	32520606
7	Maharashtra	-	15838410	14986427
8	Odisha	104081259	192941396	110218151
9	Rajasthan	-	14877810	2513350
10	Telangana	48075810	71975792	32190954
Total		532962256	654488874	462876995

Note:- Under the Scheme of Strengthening Education among ST girls in Low Literacy Districts, funds are released only on receipt of Utilization Certificates of previous grants as per GFR norms.

(vii) The number of students/beneficiaries in EMRSs during the last three years is as under:-

Year	2015-16	2016-17	2017-18
No. of students	44691	51959	56708

Annexure referred in reply part (c) & (d) of Lok Sabha Unstarred Question No.139 for 04-02-2019 asked by KumariShobhaKarandlaje regarding 'Schemes for ST students'.

Statement showing fund released for education under Article 275(1) and SCA to TSS including EMRSs:

S. N.	State	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	4680.00	4311.55	6591.11	2545.58
2	Arunachal Pradesh	1970.80	2877.81	5955.32	1447.60
3	Assam	1200.00	3703.08	0.00	3019.62
4	Bihar	2800.00	2137.58	2144.83	2498.43
5	Chhattisgarh	8069.57	16830.13	22914.78	22832.46
6	Gujarat	6388.90	7053.26	9800.78	11647.62
7	Himachal Pradesh	88.20	630.20	1473.02	1585.97
8	Jammu & Kashmir	2900.00	3619.61	3283.27	4234.68
9	Jharkhand	5965.00	11521.16	15338.82	9071.32
10	Karnataka	3600.00	4975.72	4568.23	4116.59
11	Kerala	350.00	823.11	1144.02	1376.33
12	Madhya Pradesh	8008.88	19449.32	23208.53	23335.60
13	Maharashtra	6882.13	9112.00	12007.72	6917.93
14	Manipur	550.00	1619.40	2248.38	1869.55
15	Meghalaya	0.00	1460.30	1470.49	2939.15
16	Mizoram	2645.45	740.74	1983.97	2151.75
17	Nagaland	2050.34	1819.62	2647.98	1513.54
18	Odisha	13215.00	9939.00	15098.80	15042.80
19	Rajasthan	4391.80	11992.42	7939.47	7257.53
20	Sikkim	1210.00	1145.00	601.00	991.51
21	Tamil Nadu	552.80	1216.36	1528.80	955.40
22	Telangana	3957.00	1372.73	6887.07	4598.84
23	Tripura	390.20	2347.39	2267.10	1786.67
24	Uttar Pradesh	1539.69	689.00	1394.72	1941.00
25	Uttarakhand	398.87	0.00	2187.06	838.89
26	West Bengal	3290.90	3999.16	4643.99	4619.44
	Total	87495.53	125385.65	159329.26	141135.80